

T.C.P No. 84/(MAH)/2009
M.A. No. 326/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

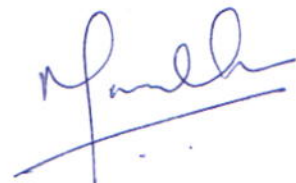
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017



NAME OF THE PARTIES: Dushyant Patel & Anr.
V/s.
Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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01-	Sr. Counsel - Dinyar Madon a/w Rishabh Shah a/w Abbas Mandrimala 1/b Rameh Shah etc.	Adv. for Respondent No 3-6.	
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2-	Adv. Atul Singh a/w Adv. Vedant Desai 1/b AVS Legal.	Adv. for Respon. 2	
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3	Rohini Chitambar	Advocate 1/b Shaheen Thakur	
4	Mamunha Bhat PCI	PCI 1/b Shaheen Thakur RCO.	

ORDER

MA 326/2017 IN TCP 84/397-398/NCLT/MB/MAH/2009

For the parties have reported Settlement is in progress, at their
request, list this matter on 16.1.2018 for reporting Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)